

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17 IA 27/17 & IA 34/17 &IA 50/17 in TP 83/16	Hearing	397/ 398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. CAGURAO  
9346161601

R G & R. 7

D. Murali

2. YELAMANCHILI PRASAD  
9440977194

for R-1, 3, 4

Prasad

3. S. VIVEKANANDA  
KE VIB Associates  
9845428653

For Petitioner

S. Vivekananda

P.T.O.

Counsel for petitioner is present. Counsel for respondent is also present. IA 50/17 is taken up today. Other member is on leave.

List it on 27.10.2017.

A handwritten signature in blue ink, consisting of a series of loops and a long horizontal stroke.

MEMBER (J)